GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF HIGHER EDUCATION

LOK SABHA UNSTARRED QUESTION NO. 4267 TO BE ANSWERED ON 12.12.2016

Approved Technical Institutions

†4267. SHRI LAXMI NARAYAN YADAV:

SHRI HARISHCHANDRA CHAVAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of technical institutions sanctioned by the All India Council for Technical Education(AICTE) in the country during the last three years and the current year, State/UT-wise;
- (b) the number of technical institutions which have not complied with the rules prescribed by the said council during the said period;
- (c) the number of technical institutions sanctioned by the AICTE functioning in the country at present;
- (d) the measures taken by the Government to check corruption while according sanction to technical institution by the said council and the number of corruption cases that have come to light during the said period; and
- (e) the action taken by the Government in such cases and the outcome thereof?

ANSWER MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT

(DR. MAHENDRA NATH PANDEY)

- (a): The details are at annexure.
- (b): The number of institution which have not complied with the rules prescribed the council in the period from 2013-14 to 2016-17 is as follows:

Academic Year	2013-14	2014-15	2015-16	2016-17
Number of institutions	42	93	151	75

- (c): At present is 10,356 technical institutions have been approved by the AICTE functioning in the country.
- (d): The Govt. has initiated various measures through AICTE for checking corruption such as e-Governance, Online Approval Process system and Online Public Grievance Redressal system. The norms of approval process have been streamlined and strictly adhered while granting approval to the technical institutions. Surprise visits to the defaulting institutions are also conducted by the AICTE and appropriate action is taken against them. There are 03 cases of corruptions have come to the notice of AICTE during the period 2013-14 to 2016-17.
- (e): In one case, the college has been put on 'No Admission' category for the Academic Year 2016-17. In other two cases, Extension of Approval was withheld for the Academic Year 2014-15 and no Extension of Approval was granted for Academic Year 2015-16 and 2016-17.

ANNEXURE AS REFERRED TO IN PART (A) OF LOK SABHA UNSTARRED QUESTION NO. 4267 FOR 12.12.2016 ASKED BY SHRI LAXMI NARAYAN YADAV: SHRI HARISHCHANDRA CHAVAN: REGARDING APPROVED TECHNICAL INSTITUTIONS

State/UT	2013-2014	2014-2015	2015-2016	2016-2017
Andaman and Nicobar				
Islands	1	1	1	4
Andhra Pradesh	858	856	856	842
Arunachal Pradesh	3	7	2	8
Assam	43	43	43	47
Bihar	74	84	96	119
Chandigarh	12	12	13	12
Chhattisgarh	104	117	118	119
Dadra and Nagar Haveli	3	3	3	3
Daman and Diu	1	1	2	2
Delhi	83	82	82	77
Goa	17	17	17	17
Gujarat	417	429	429	420
Haryana	471	456	448	427
Himachal Pradesh	79	79	78	72
Jammu and Kashmir	45	47	52	51
Jharkhand	53	59	57	62
Karnataka	766	752	750	748
Kerala	344	354	365	376
Madhya Pradesh	540	538	537	551
Maharashtra	1520	1549	1542	1550
Manipur	3	2	2	4
Meghalaya	6	6	6	6
Mizoram	4	3	3	4
Nagaland	2	3	4	6
Odisha	288	295	304	302
Puducherry	29	32	31	31
Punjab	381	382	380	376
Rajasthan	468	460	447	417
Sikkim	4	4	4	5
Tamil Nadu	1377	1356	1350	1344
Telangana	839	820	792	752
Tripura	4	8	12	12
Uttar Pradesh	1058	1067	1088	1129
Uttarakhand	170	163	161	183
West Bengal	237	247	256	278
Grand Total	10304	10334	10331	10356